Notifications of Ministry of Agriculture

कृषि मंत्रालय में राज्य मंत्री; तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डा. संजीव कुमार बालियान): महोदय, मैं कीटनाशी अधिनियम, 1968 की धारा 36 की उप-धारा (3) के अधीन कृषि मंत्रालय (कृषि विभाग और सहकारिता) की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं:

(1) S.O. 910 (E), dated the 27th March, 2014, publishing the Banning of Mirex Order, 2014.

[Placed in Library. See No. L.T. 98/16/14]

(2) S.O. 911 (E), dated the 27th March, 2014, publishing the Banning of Hexachlorobenzene Order, 2014.

[Placed in Library. See No. L.T. 98/16/14]

...(Interruptions)...

Notification of the Ministry of Consumer Affairs, Food and Public Distribution

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री राव साहब दादाराव दानवे): महोदय, में राष्ट्रीय भोजन सुरक्षा अधिनियम, 2013 की धारा 37 की उप-धारा (2) के अधीन इसमें कतिपय प्रविष्टियों को प्रतिस्थापित करने के लिए राष्ट्रीय भोजन सुरक्षा अधिनियम, 2013 की अनुसूची-IV में संशोधन करने वाली उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय (खाद्य और सार्वजनिक वितरण विभाग) की अधिसूचना सं. का.आ. 1108 (अ.), दिनांक 21 अप्रैल, 2014 की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं। [Placed in Library. See No. L.T. 240/16/14]

...(Interruptions)...

Reports of the Comptroller and Auditor General of India for various departments and Ministries of Union Government

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING; THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRAKASH JAVADEKAR): Sir, on behalf of Shrimati Nirmala Sitharaman, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy each (in English and Hindi) of the following Reports:—

(i) Report of the Comptroller and Auditor General of India for the year ended March 2012: No.4 of 2014: (Compliance Audit) Union Government/Defence Service.) —Air Force and Navy:

[Placed in Library. See No. L.T. 181/16/14]